

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

SERVICE TAX Appeal No. 11837 of 2013

[Arising out of Order-in-Appeal No. OIA-PJ/633/VDR-I/2012-13 dated 29.03.2013 passed by Commissioner) of Central Excise & ST, Vadodara]

Perfect Re Treads

804, GIDC, Ranoli, VADODARA
GUJARAT

.... Appellant

VERSUS

Commissioner of Central Excise & ST, Vadodara

1st Floor, Central Excise Building,
Race Course Circle, Vadodara,
Gujarat -390007

.... Respondent

APPEARANCE :

Shri S.R. Dixit, Advocate for the Appellant

Shri Vinod Lukose, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 05.12.2019

DATE OF DECISION : 04.06.2020

Appeal disposed of. For order, see order of date in Service Tax Appeal
No. 11836 of 2013.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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